Rural circuit under the Swadesh Darshan Scheme

1892. SARDAR BALWINDER SINGH BHUNDER: Will the Minister of TOURISM be pleased to state:

(a) whether there have been any proposals submitted by States for identifying specific regions for rural circuit under the Swadesh Darshan Scheme;

(b) if so, the details thereof, State-wise, with a particular reference to Punjab; and

(c) the details of projects sanctioned under the rural circuit of the Swadesh Darshan Scheme?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI PRAHALAD SINGH PATEL): (a) to (c) The projects for development under Swadesh Darshan Scheme are identified in consultation with the State Governments/UT Administrations/ Central Agencies and are sanctioned subject to submission of project proposals, their adherence to relevant scheme guidelines, submission of suitable detailed project reports, availability of funds, and utilization of funds released earlier. Submission of proposals by the State Governments and its sanctioning under the Scheme is a continuous process.

Based on the above criteria, the details of projects sanctioned under rural circuit are as follows:-

			(₹ in crore)
Sl.	State/Sanction	Project Name	Amt.
No.	Year		Sanctioned
1.	Bihar (2017-18)	Development of Bhitiharwa-Chandrahia-Turkaulia	44.65
2	Kerala (2018-19)	Development of Malanad Malabar Cruise	80.37
		Tourism Project	
		Total	125.02

The Government of Punjab has not submitted any specific project under Rural Circuit theme of the scheme.

Violence against tourists

1893. SHRIMATI VIPLOVE THAKUR: Will the Minister of TOURISM be pleased to state:

(a) whether increasing incidents of violence against the tourists in the country have been reported;